

22

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1457/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

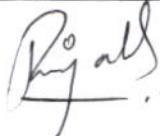
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Nuvoco Vistas Corporation Ltd.

V/s

Classic RMC & Aggregates India Pvt. Ltd.

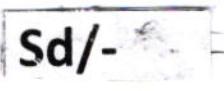
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
22	Priyanka Shetty i/b Advaya Legal	Advocate for Operational Executive	

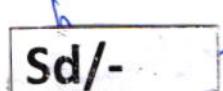
ORDER

CP No. 1457/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel has stated that the Petitioner is open for settlement, at her request, list this matter on **17.01.2017**, for reporting settlement, if any.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)